

(2021) 08 TDSAT CK 0006

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition No. 713 Of 2020

Indiacast Media Distribution Pvt Ltd

APPELLANT

Vs

Sarveshwar Media Pvt Ltd

RESPONDENT

Date of Decision : 02-08-2021

Acts Referred:

Citation : (2021) 08 TDSAT CK 0006

Hon'ble Judges : Shiva Kirti Singh, CP

Bench : Single Bench

Advocate : Tanya Gupta

Judgement

Heard learned counsel for the petitioner.Â Today also nobody has appeared on behalf of respondent although notice was served long back on

8.2.2021.Â It appears from the submissions that the respondent is aware of these proceedings and has written to the petitioner seeking statement of

account with a view to settle the dispute.Â Obviously the respondent is avoiding to appear inspite of notice.Â Appropriate orders, final or interim,

may be passed on the next date ex-parte.

Last opportunity is given to the respondent to file its reply by the next date.

Post the matter under the same head on 7.9.2021.